Office Order No. 53/2020

In pursuance of DoPT’s OM No. 16/6/2020-EO (MM-I) dated 22.05.2020, selecting Shri Rajesh Kumar Sahu, IRS (C&CE:2010) as DS/Director in the Ministry of Tourism, Delhi, under the Central Staffing Scheme on deputation basis, his services are placed at the disposal of Ministry of Tourism on deputation basis for a period of 04 (four) years from the date of assumption of charge or until further orders, whichever is earlier.

(Kunwar Balwant Rao)
Under Secretary to the Govt. of India
Tel No.23095520

Copy to:

1. The officer concerned.
2. Chief Commissioner of CGST & Central Excise, Mumbai Zone, GST Bhawan, 115, Maharshi Karve Road, Opp. Churchgate Station, Mumbai-400020 with the request to relieve above officer immediately to enable him to take up his new assignment with Ministry of Tourism.
3. The Secretary, Ministry of Tourism, Transport Bhawan, Sansad Marg, New Delhi.
4. Shri J. Srinivasan, Director (MM), Department of Personnel & Training, North Block, New Delhi with reference to OM referred to above.
5. PS to FM/ MOS(R)/ FS/ Chairman (CBIC)/ All Members, CBIC/ SS(R)/ JS(R)/ JS (Admn./IC)/ Commr (Coord), CBIC/ DG(Vig.) & CVO, CBIC/ Dir. (Ad. V)/ DS (Hqrs.) Admn.
6. DG (HRM-I)/ ADG (HRM-II), DGHRD, Delhi.
7. Pr. CCA, AGCR Building, I.P. Estate, New Delhi/ Hindi Section.
8. The Manager Website, DG Systems, New Delhi for uploading it on website of CBIC.

(Kunwar Balwant Rao)
Under Secretary to the Govt. of India